

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Order : 7.8.95.

CP 150/94 (OA 227/92)

Babu Lal Meena s/o Shri Pamlal ji Meena, r/o 335, Jharwan Bhawan,
Moti Doongri Road, Jaipur.

... PETITIONER.

VERSUS

1. Shri M. Ravindra, General Manager, Western Railway,
Headquarter Office, Churchgate, Bombay.
2. Shri S.C. Gupta, Addl. Divisional Railway Manager, Western
Railway, Divisional Office, Jaipur.
3. Shri B.S. Yadav, Sr. Divisional Safety Officer, Western
Railway, Divisional Office, Jaipur.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Petitioner

... Mr. D.K. Swamy

For the Respondents

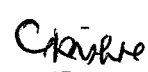
O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Heard Mr. D.K. Swamy, counsel for the petitioner. The
learned counsel for the petitioner does not want to press this
Contempt Petition, and he withdraws the same. Permission to
withdraw is given. This Contempt Petition is dismissed as having
been withdrawn.


(O.P. SHARMA)

MEMBER (A)


(GOPAL KRISHNA)

VICE CHAIRMAN

VK